

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 01/2026	Bank of Baroda Vrs. Shankar Prasad Agrawal	Sri Srinibash Sahu	9437222750		09.03.2026	09.03.2026
			C.S. 02/2026	Bank of Baroda Vrs. Kapilas Swain	Sri Srinibash Sahu	9437222750		09.03.2026	09.03.2026
			E.P. 12/2026	Kotak Mahindra Prime Ltd. Vrs. Mithun Gouda & another	Abhinandan Mahapatra	7978431559		13.03.2026	13.03.2026
			FDCS 01/2026	Sirapu Krishnamurthy Reddy Vrs. Sirapu Simadri Reddy & 05 others	Surjya Narayan Pattnayak	9437323815		20.03.2026	20.03.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.03/2026	Union of India Vs. M/s. Ganapati Industrial Pvt. Ltd.	Bishnu Barik & Associates			06.03.2026	06.03.2026
			Caveat 01/2026	Prabhudayal Agrawal Vs. Anand Granite Exports Pvt. Ltd. (AGEPL)	Debasish Hota & Associates			06.03.2026	06.03.2026
			Exe.06/2026	M/s. Tirupati Conductors Private Limited Vs. TP Western Odisha Distribution Limited (TPWODL)	S.S. Padhy & Associates			10.03.2026	09.03.2026

			C.S. 05/2026	Indian Overseas Bank Vs. Bhumit Traders	Birendra Meher & Associates			13.03.2026	13.03.2026
			C.S.06/2026	Indian Overseas Bank Vs. Anjali Ladies Corner	Birendra Meher & Associates			13.03.2026	13.03.2026
			C.S.07/2026	State Bank of India Vs. Debenanda Meher	H.S. Nanda & Associates			17.03.2026	17.03.2026
			Caveat 02/2026	M/s. Jinardu Biri Factory & Anr. Vs. M/s. Danish Enterprises & Ors.	Md. Mustaq Ansari			17.03.2026	17.03.2026
			Exe.07/2026	HDB Financial Services Limited Vs. Inder Tejveer Singh & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.08/2026	HDB Financial Services Limited Vs. Mana Meher & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.09/2026	HDB Financial Services Limited Vs. Premananda Suna & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.10/2026	HDB Financial Services Limited Vs. Ratnakar Kisan & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.11/2026	HDB Financial Services Limited Vs. Saraswati Mahananda & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.12/2026	HDB Financial Services Limited Vs. Shiba Prasad Pradhan & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
			Exe.13/2026	HDB Financial Services Limited Vs. Subrat Panda & Anr.	Ashok Kumar Sahoo & Associates			23.03.2026	23.03.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court),	Kendrapara	Ex-08/2026	M/s Manappuram Finance Ltd. Vrs Biswajit Das	Madhab Chandra Swain	9861157402		06.03.2026	06.03.2026
			Ex-09/2026	Kotak Mahindra Prime Ltd. Vs Mamata Majhi	Abhinandan Mohapatra	9853453545		07.03.2026	07.03.2026

	Kendrapara		Ex.10/2026	Kotak Mahindra Prime Ltd. Vs Tapan Kumar Das	Abhinandan Mohapatra	9853453545		07.03.2026	07.03.2026
			Ex.11/2026	Manappuram finance Ltd., Vs Tapan kumar Mangaraj	Maonranjan Barik	8249671717		13.03.2026	13.03.2026
			Ex.12/2026	Manappuram finance Ltd., Vs Pranab kumar Poi	Maonranjan Barik	8249671717		13.03.2026	13.03.2026
			MS-4/2026	The State Bank of India Vs Jasmin Soren	Ramesh Prasad Lenka	9437183242		19.03.2026	19.03.2026
			MS-5/2026	The State Bank of India Vs Sandip kumar Das	Ramesh Prasad Lenka	9437183242		19.03.2026	19.03.2026
			Ex.13/2026	Manappuram finance Ltd., Vs Manoj kumar Das	Maonranjan Barik	8249671717		20.03.2026	20.03.2026
			MS-6/2026	Canara Bank Vrs Gagan kumar Samal	Sribatsa Sahoo	8917618220		25.03.2026	25.03.2026
			MS-7/2026	The State Bank of India Vs Tarini Bhandar	Madhab chandra Swain	9861157402		31.03.2026	31.03.2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Exn. Case Comm. Court. 25/2026	Ms. HDB Financial Services Ltd. Vs. Umesh Ku. Sharma & Sangeeta Sharma	Manas Ranjan Khatua			12.03.2026	12.03.2026
			Exn. Case Comm. Court. 26/2026	Ms. HDB Financial Services Ltd. Vs. Rippy Singh & Satpal Singh	Manas Ranjan Khatua			12.03.2026	12.03.2026
			Exn. Case Comm. Court. 27/2026	Ms. HDB Financial Services Ltd. Vs. Fakir Sahu & Lokanath Sahu	Manas Ranjan Khatua			12.03.2026	12.03.2026
			Exn. Case Comm. Court. 28/2026	Ms. HDB Financial Services Ltd. Vs. Asarafilal Gupta & Kanti Gupta	Manas Ranjan Khatua			12.03.2026	12.03.2026
			Exn. Case Comm. Court. 29/2026	Ms. HDB Financial Services Ltd. Vs. Mukteswar Beck & Bandana Oram	Manas Ranjan Khatua			12.03.2026	12.03.2026

			Exn. Case Comm. Court. 30/2026	Ms. HDB Financial Services Ltd. Vs. Fateh Mohammad & Md. Imamuddin Ansari	Manas Ranjan Khatua			13.03.2026	13.03.2026
			Exn. Case Comm. Court. 31/2026	Ms. HDB Financial Services Ltd. Vs. Prabhudas Munda & Lilee Bud	Manas Ranjan Khatua			13.03.2026	13.03.2026
			Exn. Case Comm. Court. 32/2026	Ms. HDB Financial Services Ltd. Vs. Toupik Raja	Manas Ranjan Khatua			13.03.2026	13.03.2026
			Exn. Case Comm. Court. 33/2026	Ms. HDB Financial Services Ltd. Vs. Rakesh Ku. Kanodia & Rajesh Kanodia	Manas Ranjan Khatua			13.03.2026	13.03.2026
			Exn. Case Comm. Court. 34/2026	Ms. HDB Financial Services Ltd. Vs. Prafulla Mahapatra & Babulu Mahapatra	Manas Ranjan Khatua			13.03.2026	13.03.2026
			Exn. Case Comm. Court. 35/2026	Ms. HDB Financial Services Ltd. Vs. Poshabanta Buda & Bedamati Buda	Manas Ranjan Khatua			16.03.2026	16.03.2026
			Exn. Case Comm. Court. 36/2026	Ms. HDB Financial Services Ltd. Vs. Siblu Panigrahi & 2 others.	Manas Ranjan Khatua			16.03.2026	16.03.2026
			Exn. Case Comm. Court. 37/2026	Ms. HDB Financial Services Ltd. Vs. Laba Patar & Pyari Patar	Manas Ranjan Khatua			16.03.2026	16.03.2026
			Exn. Case Comm. Court. 38/2026	Ms. HDB Financial Services Ltd. Vs. Bikram Pati & Biren Ku. Pati	Manas Ranjan Khatua			16.03.2026	16.03.2026

			Exn. Case Comm. Court. 39/2026	Ms. HDB Financial Services Ltd. Vs. Md. Wahid Khan & Sabir Hussain	Manas Ranjan Khatua			16.03.2026	16.03.2026
			Arbitration. 02/2026	KEC International Ltd. Vs. M/s. Davesar Welding Works	R.P. Pattnaik			16.03.2026	16.03.2026
			Exn. Case Comm. Court. 40/2026	Ms. HDB Financial Services Ltd. Vs. Ramesh Sharma & Shobha Sharma	Manas Ranjan Khatua			17.03.2026	17.03.2026
			Exn. Case Comm. Court. 41/2026	Ms. HDB Financial Services Ltd. Vs. Surendra Ku. Pradhan & Pratibha Pradhan	Manas Ranjan Khatua			17.03.2026	17.03.2026
			Exn. Case Comm. Court. 42/2026	Ms. HDB Financial Services Ltd. Vs. Shruti Ranjan Lakra & Nisha Barla	Manas Ranjan Khatua			17.03.2026	17.03.2026
			Exn. Case Comm. Court. 43/2026	Ms. HDB Financial Services Ltd. Vs. Biswajit Singh	Manas Ranjan Khatua			17.03.2026	17.03.2026
			Exn. Case Comm. Court. 44/2026	Ms. HDB Financial Services Ltd. Vs. Siddharth Mohanty	Manas Ranjan Khatua			17.03.2026	17.03.2026
			Exn. Case Comm. Court. 45/2026	Ms. HDB Financial Services Ltd. Vs. Gulam Mustafa & another	Manas Ranjan Khatua			18.03.2026	18.03.2026
			Exn. Case Comm. Court. 46/2026	Ms. HDB Financial Services Ltd. Vs. Md. Noor Alam	Manas Ranjan Khatua			18.03.2026	18.03.2026

			Exn. Case Comm. Court. 47/2026	Ms. HDB Financial Services Ltd. Vs. Balaram Sah & another	Manas Ranjan Khatua			18.03.2026	18.03.2026
			Exn. Case Comm. Court. 48/2026	Ms. HDB Financial Services Ltd. Vs. Anil Kumar Sahu & another	Manas Ranjan Khatua			18.03.2026	18.03.2026
			Exn. Case Comm. Court. 49/2026	Ms. HDB Financial Services Ltd. Vs. Saitansu Patel & another	Manas Ranjan Khatua			18.03.2026	18.03.2026
			Exn. Case Comm. Court. 50/2026	Ms. HDB Financial Services Ltd. Vs. Raju Kisan & another	Manas Ranjan Khatua			19.03.2026	19.03.2026
			Exn. Case Comm. Court. 51/2026	Ms. HDB Financial Services Ltd. Vs. Tapan Bagh & another	Manas Ranjan Khatua			19.03.2026	19.03.2026
			Exn. Case Comm. Court. 52/2026	Ms. HDB Financial Services Ltd. Vs. Rakesh Ku. Kanodia & another	Manas Ranjan Khatua			19.03.2026	19.03.2026
			Exn. Case Comm. Court. 53/2026	Ms. HDB Financial Services Ltd. Vs. Toupik Raja & another	Manas Ranjan Khatua			19.03.2026	19.03.2026
			Exn. Case Comm. Court. 54/2026	Ms. HDB Financial Services Ltd. Vs. Tobias Toppo & another	Manas Ranjan Khatua			19.03.2026	19.03.2026
			Commercial Suit. 03/2026	Navdurga Enterprise Vs. Montecarlo Ltd.	S.P. Sharma			23.03.2026	23.03.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 188/2025	SBI Vrs. Maa Mangala Ladies Tailor & Saree	Adv. Sayad Asif Ali	10.04.2025	17.03.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 223/2025	Manishri Refractories & Ceramics Pvt Ltd Vrs Chamunda Minerals	Prafulla Kumar Biswal & Associates	15.09.2025	06.03.2026
			CS (III) 109/2025	State Bank Of India Vrs M/s Gayatri & Another	Sayed Asif Ali & Associates	30.06.2025	06.03.2026
			CS (III) 157/2025	Canara Bank Cuttack Vrs Mahaveer Tent House & Another	B.N.Udgata & Associates	31.07.2025	07.03.2026
			CS (III) 281/2025	Canara Bank Cuttack Vrs Ajay Kumar Behera & Another	B.N.Udgata & Associates	27.11.2025	11.03.2026
			CS (III) 136/2025	Canara Bank Vrs Manoj Kumar Mohapatra	B.N.Udgata & Associates	21.07.2025	18.03.2026
			CS (III) 99/2025	Bank of Baroda Vrs Dhoti Mahal & Another	Subrat Sarangi & Associates	17.06.2025	13.03.2026
			CS (III) 147/2025	Canara Bank Cuttack Vrs Pradeep Kumar Behera & Another	B.N.Udgata & Associates	22.07.2025	16.03.2026
			CS (III) 148/2025	Canara Bank Cuttack Vrs Deepak Singh & Another	B.N.Udgata & Associates	22.07.2025	16.03.2026
			CS (III) 149/2025	Canara Bank Cuttack Vrs Raghunath Sahoo	B.N.Udgata & Associates	23.07.2025	16.03.2026
			CS (III) 301/2025	Bank of Baroda Vrs Sarojini Rana & Others	Gurudutta Kar & Associates	21.12.2025	19.03.2026
CS (III) 302/2025	Bank of Baroda Vrs Biswajit Nayak	Gurudutta Kar & Associates	21.12.2025	19.03.2026			

			CS (III) 137/2025	Canara Bank Cuttack Vrs Lala Niladribihari Ray	B.N.Udgata & Associates	21.07.2025	20.03.2026
			CS (III) 138/2025	Canara Bank Cuttack Vrs Prasant KumarSwain	B.N.Udgata & Associates	21.07.2025	20.03.2026
			CS (III) 139/2025	Canara Bank Cuttack Vrs Amulya KumarSwain & Another	B.N.Udgata & Associates	21.07.2025	20.03.2026
			CS (III) 140/2025	Canara Bank Cuttack Vrs Baikuntha Bihari Muduli & Another	B.N.Udgata & Associates	21.07.2025	20.03.2026
			CS (III) 113/2025	Canara Bank Cuttack Vrs Pradhan Agency & Another	B.N.Udgata & Associates	07.07.2025	20.03.2026
			CS (III) 34/2026	IDBI Bank Cuttack Vrs Dhani Sanitary & Another	B.N.Udgata & Associates	05.02.2026	20.03.2026
			CS (III) 100/2025	Canara Bank Cuttack Vrs M/s Wood & Skills & Another	B.N.Udgata & Associates	17.06.2025	24.03.2026
			CS (III) 146/2025	Canara Bank Cuttack Vrs Md Zubair & Another	B.N.Udgata & Associates	22.07.2025	24.03.2026
			CS (III) 158/2025	Canara Bank Cuttack Vrs Pupul enterprises & Another	B.N.Udgata & Associates	31.07.2025	26.03.2026
			CS (III) 155/2025	Canara Bank Cuttack Vrs Abhaya Das & Another	B.N.Udgata & Associates	31.07.2025	26.03.2026
			CS (III) 156/2025	Canara Bank Cuttack Vrs Gauri Dash & Another	B.N.Udgata & Associates	31.07.2025	26.03.2026
			CS (III) 274/2025	IDBI Bank Cuttack Vrs Kanha Agency & Another	B.N.Udgata & Associates	14.11.2025	26.03.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-

5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	-	-	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 146/2024	State Bank Of India (RASMEC) Cuttack Vrs Shree Laxmi Enterprises & Another	Susamarani Sahoo & Associates	21.12.2024	07.03.2026
			CS (III) 147/2024	State Bank Of India (RASMEC) Cuttack Vrs Look at Me & Another	Susamarani Sahoo & Associates	21.12.2024	07.03.2026
			CS (III) 126/2024	State Bank Of India (RASMEC) Cuttack Vrs Arogya Pharmaceuticals & Another	Susamarani Sahoo & Associates	04.12.2024	10.03.2026
			CS (III) 89/2024	State Bank Of India (RASMEC) Cuttack Vrs Mamata Khuntia	Susamarani Sahoo & Associates	29.08.2024	11.03.2026
			CS (III) 162/2020 (CIS 84/2023)	Odisha Gramya Bank Anugul Vrs Rudranarayan Behera	Subrat Sarangi & Associates	08.09.2020	17.03.2026
			CS (III) 99/2024	State Bank Of India (RASMEC) Cuttack Vrs Al Baig Garments & Another	Susamarani Sahoo & Associates	20.09.2024	18.03.2026
			CS (III) 66/2023	State Bank Of India (RASMEC) Cuttack Vrs Sai Agency	Susamarani Sahoo & Associates	19.05.2023	19.03.2026
			CS (III) 143/2022	Canara Bank Cuttack Vrs Maa Tarini Medicine Store & Another	Aurobinda Pattnaik & Associates	24.08.2022	20.03.2026
			CS (III) 20/2023	Central Bank of India Vrs Birabhanu Mohapatra	Manas Ranjan Dash & Associates	22.03.2023	25.03.2026

3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	-	-	-	-	-
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	-	-	-	-	-	-	-	-	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 6/18 CIS 143/ 2022	M/s Jindal Steels & Power Ltd. Vrs Nagarjun Construction Company Ltd.	Sri Sudarshan Nanda Vrs Sri Dayananda Mohapatra	13.01.2018		09.03.2026	2974 Days	Contest	-	-	-
			ARBP 25/2023	Director, Land Records and Surveys, Government of Odisha Vrs Sylvesa Infotech Pvt. Ltd	Smt. Rosalini Das Vrs Sri Jyotirmaya Prasad Behera	14.08.2023		13.03.2026	909 Days	Contest	-	-	-
			CS(III) 293/ 2021 CIS(295/ 2025)	Droupadi Mahanta Vrs Padmini Mahant & Others	Sri Bhimasen Sahu Vrs Sri C.R. Rout	04.10.2021		10.03.2026	1617 Days	Contest	-	-	-

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2385	35	09	2411	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1396	31	123	1304	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	404	04	01	407	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	283	14	03	294	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	156	00	13	143	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	471	10	30	451	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	749	32	02	779	
TOTAL			5844	126	181	5789	